

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Southern Batteries Pvt Ltd Date of Commencement of Liquidation: 09-03-2023; List of Stakeholders as on Date: 09-05-2023; Name of IP: Mr. Kanekal Chandrasekhar; Process Number: 1; Last 5 digit of registration number: 11964

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	13057483	1	13057483				NA
2	Liquidation costs incurred till date	1	2866306	1	2866306				NA
3	Secured financial creditors	5	3387329861	5	3387329861				Annexure 3
4	Unsecured financial creditors	7	168423899	7	167631845		792054		Annexure 4
5	Operational creditors (Workmen)	148	21604868	148	15253551		6351317		Annexure 5
6	Operational creditors (Employees)	78	27268499	78	18612386		8656113		Annexure 6
7	Operational creditors (Government Dues)	8	495758455	8	179016513		287157119	29584823	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	57	226148796	57	173079115		53069681		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	166901354	3		166901354			Annexure 9
Total		308	4509359521	308	3956847060	166901354	356026284	29584823	